- Plan & Management: Prevention, Diagnosis, Research and Affordability of Cancer Treatment; and
- (iii) 148th Report on Mental Health Care and its Management in Contemporary Times.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

श्री सुशील कुमार मोदी (बिहार): महोदय, मैं "चुनाव प्रक्रिया के विशिष्ट पहलू और उनका सुधार" के संबंध में विभाग-संबंधित कार्मिक, लोक शिकायत, विधि और न्याय संबंधी संसदीय स्थायी समिति का एक सौ बत्तीसवां प्रतिवेदन (अंग्रेज़ी तथा हिन्दी में) प्रस्तुत करता हूं।

REPORT OF THE COMMITTEE ON PETITIONS

SHRI SUJEET KUMAR (Odisha): Sir, I present the One Hundred and Sixty First Report (in English and Hindi) of the Committee on Petitions on the petition praying for Modernization of Airports by Airports Authority of India.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

SHRI NEERAJ DANGI (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development:-

- (i) Forty-ninth Report on 'Functioning of Directorate General of Training (DGT)' relating to the Ministry of Skill Development and Entrepreneurship; and
- (ii) Fiftieth Report on 'Welfare Schemes and Social Security Measures for Textile Workers in Organized and Unorganized Sectors' relating to the Ministry of Textiles.

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

श्री दिनेशचंद्र जेमलभाई अनावाडीया (गुजरात): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर

रखता हूं:-

- (i) Twenty-second Report of the Committee (2022-23) on action taken by the Government on the observations/ recommendations contained in its Fifteenth Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Canara Bank' pertaining to the Ministry of Finance (Department of Financial Services);
- (ii) Twenty-third Report of the Committee (2022-23) on action taken by the Government on the observations/recommendations contained in its Sixteenth Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Gas Authority of India Limited (GAIL)' pertaining to the Ministry of Petroleum and Natural Gas;
- (iii) Twenty-fourth Report of the Committee (2022-23) on action taken by the Government on the observations/recommendations contained in its Seventeenth Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Airports Authority of India (AAI)' pertaining to the Ministry of Civil Aviation; and
- (iv) Twenty-fifth Report of the Committee (2022-23) on action taken by the Government on the observations/ recommendations contained in its Eighteenth Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in BSNL and MTNL' pertaining to the Ministry of Communications (Department of Telecommunications).

ACTION TAKEN STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI KAMAKHYA PRASAD TASA (Assam): Sir, I lay on the Table, a copy each (in English and Hindi) of the Final Action Taken Statements of the Government on the Recommendations contained in Chapter I and V of the following Reports of the Department-related Parliamentary Standing Committee on Defence:

(i) Ninth Report (Seventeenth Lok Sabha) of the Committee on the observations/recommendations contained in its Twenty-third Report (Sixteenth Lok Sabha) of the Committee (2016-17) on 'Proxy and Postal voting by Defence Services personnel in General Elections - an Evaluation';